

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

16
C.P(IB)No. 313/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th September 2017, 10.30 A.M

Name of the Company		SMTC Steel Power Ltd -Vs- A.K. Power Industries Pvt Ltd		
Under Section		9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Mr. NICKY CHOWDHURY, Advocate
MR. ROHIT JACAN, Advocate

Petitioner
(SMTC Steel Power Ltd)

19/09/17.

2. Agnir Sinha, Advocate
Joy Das, Advocate

Respondent
(A. K. Power Industries
Pvt. Ltd)

TDs
19/9/17.

ORDER

Ld. Counsel for the Petitioner as also Respondent(s) are present.

Ld. Counsel appearing for the petitioner made a request that she may be permitted to file certified copy of the Bank Statement by 22nd September, 2017. Prayer is allowed.

 Listed on 4th October, 2017.

sd
(Jinan K.R.)
Member (J)

sd
(Vijai Pratap Singh)
Member (J)